

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 2047/2022 IA 3694/2022 IA 833/2024
In C.P. (IB)/1806(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024

NAME OF THE PARTIES: **IA 2047/2022 Cs Anagha Anasingaraju**
 RP for Sant Dynaeshwar Hospital
 Private Limited Vs. Shri Vidyadhar
 Sarfare
 IA 833/2024 Dr. Suhas Laxman
 Kamble Vs. Anagha Anasingaraju
 IN THE MATTER OF
 Dr. Vilas Pandurang Sable
 V/s
 Sant Dnyaneshwar Hospital Pvt Ltd
Section: Sec 60(5) Sec 66(1) U/s 7 of (IBC)

ORDER

IA No. 833/2024:- Adv. Amol Nehru a/w Adv. Adv Anushka Jadhav appeared for the Applicant. Adv. Surekha Yadav a/w Adv. Avinash R. Khanolkar appeared for the Respondent. Counsel appearing for the Respondent seeks time to file reply. Time granted. Let the reply be filed within a period of two weeks. List the IA No. 833/2024 on **11.06.2024** for hearing.

IA No. 2047/2022:- Adv. Surekha Yadav a/w Adv. Avinash R. Khanolkar appeared for the Applicant. Adv. Rohan Agrawal i/b Adv. Pranav Shah appeared for the Respondent. At the request of the parties, list the matter on **11.06.2024** for hearing.

IA No. 3694/2022:- Adv. Amol Nehru a/w Adv. Adv Anushka Jadhav appeared for the Applicant. At the request of the Counsel for the Applicant, list the matter on **06.06.2024** for hearing.

Sd/-

ANIL RAJ CHELLAN

Member (Technical)

10.04.2024

Sushil

Sd/-

KULDIP KUMAR KAREER

Member (Judicial)